

श्री भागवत झा आजाद : रक्षा मंत्री जी ने इन द्वीपों की सुरक्षा के सम्बन्ध में सूचना दी है। मैं जानना चाहता हूँ कि क्या बात सच नहीं है कि बीते दिनों में बहुत से मछुए जहाज जो हमारी जल सीमा का अतिक्रमण करते थे, उनको हमारे असेनिक अधिकारी पकड़ने में असमर्थ रहते थे क्योंकि उनके पास पकड़ने के अच्छे साधन नहीं थे और इस कारण से वे उनकी पकड़ से बाहर हो जाते थे? अगर यह सच है तो क्या मंत्री महोदय ने इस पर भी विचार किया है कि जो वे पकड़े नहीं जाते थे उनको भी रोकने या पकड़ने का कोई इंतजाम हो ?

Shri Y. B. Chavan: Even this question was certainly attended to with great care. As the hon. House is aware, I had given certain information here about the seizure of certain fishing boats also. They were seized and their crew were interrogated very closely and we got certain information.

It is not that the question is not being looked into. But I do admit that certain further efforts are also necessary.

Dr. L. M. Singhvi: May I know whether as part of our defence preparedness and policing of the high seas particularly in this region, it is contemplated to build our own submarines?

Shri Y. B. Chavan: We are thinking of purchasing submarines.

Nagaland

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 Shrimati Savitri Nigam:
 Shri Surendra Pal Singh:
 Shri Raghunath Singh:
 Shri P. C. Borooah:
 Shri P. R. Chakraverti:
 Shri D. C. Sharma:
 Shri Ravindra Varma:
 Shri P. Venkatasubbaiah:
 Shri Basumatari:
 Dr. L. M. Singhvi:

Will the **Prime Minister** be pleased to refer to the reply given to Short

Notice Question No. 6 on the 17th December, 1964 and state whether Government have since decided to deal with Nagaland problems through the Home Ministry instead of the External Affairs Ministry as Nagaland is an integral part of the country?

The Parliamentary Secretary to the Prime Minister (Shri Lalit Sen): Government have accepted in principle that Nagaland being an integral part of India, matters relating to Nagaland fall outside the usual scope of the functions of the External Affairs Ministry. However, in the context of the present situation, Government consider that a change in the existing arrangement would have to wait for the time being.

Shrimati Savitri Nigam: What are the difficulties Government are facing in implementing the demand made on the floor of the House so many times?

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): I shall not like to go into the reasons. But as the hon. Member is aware, there are some talks etc. going on. As the reply itself says, we have accepted it in principle. It is purely a question of time. We will do the needful.

Shrimati Savitri Nigam: Has any interim report been submitted by the Commission? If so, what are the main recommendations?

Shri Lal Bahadur Shastri: Which Commission?

Shrimati Savitri Nigam: The Nagaland Commission of which Shri Pataskar is chairman.

Shri Hari Vishnu Kamath: That is different.

Mr. Speaker: Yes.

श्री रघुनाथ सिंह : माइकेल स्काट के बाहर जाने के बाद नागा लोगों की होस्टाइल एक्टिविटीज में क्या कुछ वृद्धि हुई है या कमी हुई है ?

Mr. Speaker: The question is of dealing with Nagaland problems through the Home Ministry instead of the External Affairs Ministry.

Shri Raghunath Singh: This relates to that.

Mr. Speaker: No. That does not come in here.

Shri D. C. Sharma: May I know if the situation in Nagaland will not improve immediately if Nagaland is handed over to the Home Ministry because in that case, Nagaland will not become a playground for external publicity and foreigners who want to do all kinds of things there?

Shri Lal Bahadur Shastri: I do not think what the hon. Member has said is quite correct about intervention of foreigners etc. or of other countries. I do not quite understand what he meant by his question. But we have already said that we have accepted that it should be transferred to the Home Ministry. It will be done at the appropriate time.

Shri P. R. Chakraverti: In the context of Shri Jaya Prakash Narain's statement that the question of Nagaland will take some time to settle, is Government in a mood to take a realistic attitude as a dynamic society demands of it?

Shri Lal Bahadur Shastri: It does not arise.

Mr. Speaker: No.

Dr. L. M. Singhvi: Is the continuance of this Nagaland affair under the External Affairs Ministry stipulated to be one of the conditions for continuing negotiations by hostile Nagas? If so, is that the reason why Government is willing to allow this to remain under the External Affairs Ministry for some more time?

Shri Lal Bahadur Shastri: Not so.

Shri Swell: In accepting the principle that Nagaland affairs will sooner or later be transferred to the Home Ministry, has Government consulted the Nagaland Government in the

matter? If so, what are the views of that Government?

Shri Lal Bahadur Shastri: I have had talks with the Chief Minister of Nagaland, and he has expressed his views. He is not opposed to it as such, yet he wanted to consider it further, and he had a feeling that for the time being it should remain where it is.

Shri Hem Barua: Is it a fact that, since our Government are negotiating for a political settlement with the Naga Federal Government, the impression has grown in Nagaland that there are two parallel governments, one of Shilu Ao under the External Affairs Ministry and the other of the Naga rebels; if so, may I know what steps Government have taken to ensure their existence in Nagaland?

Mr. Speaker: To ensure what?

Shri Hem Barua: To ensure the existence of our Government. Because there is a parallel government of the Naga Federal people. I wanted to know what steps Shri Lal Bahadur Shastri has taken to ensure his existence in Nagaland.

Shri Lal Bahadur Shastri: The real government there is the State Government of which Shilu Ao is the head, and I do not think there is any other government to which we give recognition.

श्री काशी राम गुप्त : प्रधान मंत्री महोदय ने अभी बतलाया कि यह कुछ समय की बात है जिसके बाद यह होम मिनिस्ट्री को ट्रांसफर होगा। उधर जो नागा लोग हैं वह समय को बढ़ाने के लिए बराबर इसको आगे चलाते जा रहे हैं। मैं जानना चाहता हूँ कि इसके लिए समय की सीमा भी निर्धारित है अथवा जब तक उनसे बातें होंगी तब तक यह एक्स्टर्नल अफेयर्स मिनिस्ट्री के पास रहेगा।

श्री लाल बहादुर शास्त्री : समय तो कोई निर्धारित नहीं है लेकिन यह स्पष्ट है कि शायद अक्टूबर महीने में उनसे बातचीत होगी।

श्री यशपाल सिंह : इस में चाहे एक्सटर्नल मिनिस्ट्री हो या होम मिनिस्ट्री हो सब की रिस्पॉसिबिलिटी है और सब की मिलीजुली जिम्मेदारी है। नागा लीडर मि० फीजो बर्गर हमारी इजाजत के और बर्गर हमारे पासपोर्ट के यहां से चले गये और ग्रेट ब्रिटेन ने उन को पनाह दी और जो वहां के सिटिजेन्स के लिये सहूलियतें होती हैं वह उन को दी जा रही हैं। तो मैं जानना चाहता हूं कि क्या सरकार ने ग्रेट ब्रिटेन से यह पूछा है कि हमारे चोर को वहां पर पनाह क्यों दी गई। अगर पूछा है तो ग्रेट ब्रिटेन ने उस का क्या जवाब दिया।

अध्यक्ष महोदय : अब आप फीजो पर चले गये। अगला सवाल।

British proposal regarding Multi-lateral Nuclear Force

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- Shri Hem Barua:
- Shrimati Savitri Nigam:
- Shrimati Tarkeshwari Saha:
- Shri Solanki:
- Shri P. K. Deo:
- Shri Narasimha Reddy:
- *271. Shri Madhu Limaye:
- Shri Ram Sewak Yadav:
- Shri P. C. Borooah:
- Shri R. Barua:
- Shri Yashpal Singh:
- Shri D. D. Mantri:
- Shri Basumatari:
- Shri Krishnapal Singh:

Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that Britain has proposed a multi-lateral nuclear force east of Suez as part of a plan to protect Asian countries following China's development of atomic bombs; and

(b) if so, Government's reaction to this proposal?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) Government have seen reports of such a proposal but no official communication on this subject has been received from the British Government.

(b) Does not arise.

Shri Hem Barua: May I know if the attention of the Government has been drawn to a statement made by the French nuclear strategist Lt. Gen. Gallois to the effect that the cost of nuclear weapons is within the easy reach of a country like India? In that context, and in view of belligerent China developing fast into a massive nuclear power, Indonesia following in China's footsteps and Pakistan also contemplating to do that, may I know whether our Government have reconsidered the desirability or the urgency of manufacturing the atom bomb?

Shri D. C. Sharma: Will he paraphrase what he has said?

Shri Hem Barua: I am ready to repeat it.

Shrimati Lakshmi Menon: The Prime Minister has already made a statement about our position with regard to nuclear weapons.

Shri Hem Barua: First I wanted to know.....

Mr. Speaker: In view of all that he has stated, which I cannot recollect, ultimately he wants to know whether Government has reconsidered its policy on manufacturing atom bombs. That is all. The reply is that the policy of the Government is very clear. That means that whatever has been stated already, Government sticks to that.

Shri Hem Barua: I wanted to draw the attention of the Government to the recent developments and the statements made by the French nuclear strategist about the cost of nuclear weapons.